

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:314
ANSWERED ON:02.12.2004
CBI INVESTIGATION OF TEHELKA CASE
Pathak Shri Brajesh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Central Bureau of Investigation has started investigation into Tehelka case;
- (b) if so, the details thereof;
- (c) the details of the progress made so far in this case; and
- (d) the time by when the Central Bureau of Investigation will complete its investigation?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) & (b): The Government has decided that the investigation relating to the tapes be entrusted to the CBI so as to determine the extent of offences, procedural violations, misconduct, impropriety and guilt of the individuals involved. The CBI has not yet started the investigation.

(c) Does not arise.

(d) No time-frame has been laid down by the Government for completion of investigation by the CBI.